

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4529  
ANSWERED ON:24.04.2008  
INDIA AS A COMPETITIVE REFINING DESTINATION  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Union Government proposes to promote India as a competitive refining destination;
- (b) if so, the details of the steps taken by the Union Government in this regard;
- (c) whether India had started earning from exports of petroleum products; and
- (d) if so, the details thereof during the last three years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): Consequent on de-licensing of refinery sector since June, 1998 a refinery can be set up anywhere in India by a private or public sector enterprise, depending on the promoters' assessment of its commercial viability. In view of India's emerging position as an exporter of petroleum products and with the envisaged refining capacity of 240 MMTPA at the end of Eleventh Plan, far exceeding the domestic demand, the Indian refineries have the potential to emerge as a competitive refining destination for export of petroleum products.

(c) & (d): The details of earnings on account of exports of petroleum products by various oil companies during the last three years is as under:-

Year	Export Quantity (MMT)	Earnings (Rs.Crore)
2004-05	18.2	29928
2005-06	23.5	49974
2006-07	33.6	81094
2007-08	39.33	106999
	(Provisional)	